Written Answers

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श्री नागेश्वर प्रसाद शाही : श्रीमन, मेरा एक प्वाइन्ट आफ आर्डर है। मैं यह कहना चाहता हूं कि मंत्री महोदय सीधे से सवाल का जवाब भी टाल रहे हैं। सीधे सीधे जवाब नहीं देते हैं। यह जानते हए कि अखब रों के मालिक बड़े बड़े पंजीपति हैं और वे लोग हाई कोर्ट ग्रीर सुप्रीम कोर्ट में चले जाते हैं, लेकिन वर्कर्स उनका मुकाबला नहीं कर सकते हैं। ऐसी स्थिति में में जनना चाहता हूँ कि श्रापकी सरकार क्या कर रही है? क्या आप इसी तरह से तमाशा देखते रहेंगे ? या इन पूजीपतियों के खिलाफ कोई कार्य-वाही करेंगे ? सभी जानते हैं कि श्री गोयन्का अपिके साथ है और आपको फायनेन्स करते हैं। क्या ग्राग उनके खिलाफ कोई कार्यवाही करेंगे?

MR. DEPUTY CHAIRMAN: Question Hour is over ... (Interruption)

MR. DEPUTY CHAIRMAN: Order, please. Papers to be laid on the Table.

SHRI SANTOSH KUMAR SAHU : Sir, I have a submission. If the hon. Industry Minister says something which is in contradiction to the reply of the Commerce Minister, which will be accepted in the House as correct ? The hon. Industry Minister has said categorically today that the price of cement has not risen. But the Commerce Minister said day before yesterday . . .

MR. DEPUTY CHAIRMAN: This is no point of order.

SHRI SANTOSH KUMAR SAHU: I want to submit, Sir, which one is to be accepted. Let there be a ruling on this. The Commerce Minister said the other day that there was a rise of .5 per cent per quintal. That paper was laid on the Table of the House. Which is to be accepted— the version of the Industry Ministry or that of the Commerce Ministryas correct? We want a positive ruling on this.

WRITTEN ANSWERS TO QUESTIONS

to Questions

MANUFACTURE OF COMPUTERS BY MULTI-NATIONAL COMPANIES

*92. SHRI JAGJIT SINGH ANAND: SHRI INDRADEEP SINHA: DR. Z. A. AHMAD:

Will the PRIME MINISTER be pleased to

- (a) whether it is a fact that some multi national companies have recently sought permission to start manufacture of com puters in the country; and
- (b) if so, what are the details in this regard?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) and (b) International Computers Limited (U.K.), have a wholly owned subsidiary called ICL (India), as also a company called International Computers Indian Manufacture (ICIM) Ltd., in which ICL (U.K.) hold 60% of the equity. ICL have agreed, in response to the requirements of Foreign Exchange Regulation Act, to wind up the operations of ICL (India) and to dilute the foreign equity in ICIM Ltd. to 40%. They have proposed manufacture of the new range of ICL 2904 computers by ICIM Ltd. with a foreign equity of 40%. Their application for a manufacturing licence is under consideration of the Project Approval Board.

NEW INDUSTRIAL POLICY

*97. SHRI DEORAO PATIL: SHRI JAGJIT SINGH ANAND: SHRI BHUPESH GUPTA: DR. Z. A. AHMAD:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government are evolving a new industrial policy; and
- (b) if so, what are the salient features and objectives thereof?

THE MINISTER OF INDUSTRY (SHRI BRIJ TAL VERMA): (a) and (b) The basic features of the industrial policy